

18.27 hrs.

PAPER LAID ON THE TABLE

NOTIFICATION UNDER DELHI MUNICIPAL CORPORATION ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table:

(1) A copy of Notification No. U. 11013|1|81-Delhi (Hindi and English versions) published in Delhi Gazette dated the 9th April, 1981 making amendment to the Order dated the 11th April, 1980 so as to

extend the period of supersession of the Municipal Corporation of Delhi by six months more from 11th April, 1981, under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957.

(2) A statement (Hindi and English versions) explaining the reasons for the issue of the Notification.

[Placed in Library. See No. LT-2316|81.]

18.28 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 10, 1981/Chaitra 20, 1903 (Saka).